IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.427/96   Date of Order: 8.4.96

BETWEEN:

P.Pandu   .. Applicant.

A N D

1. The Union of India, rep. by
   its Secretary, Ministry of
   Communication, New Delhi.

2. The Chief Post Master General,
   A.P.Circle, Hyderabad.

3. The Post Master General,
   Hyderabad Region, Hyderabad.

4. The Assistant Postmaster General
   (S&V), C/oCPMG, A.P.Circle,
   Hyderabad-1.   .. Respondents.

                              - - -

Counsel for the Applicant   .. Mr.M.Kalidas

Counsel for the Respondents   .. Mr.N.R.Devraj

                              - - -

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

                              - - -

      ] As per Hon'ble Shri R.Rangarajan, Member(Admn.)   ]

                              .- - -

        The learned counsel for the applicant submits that

he is withdrawing this OA and prays for filing a fresh OA for

better affidavit. In view of the above submission the OA

is dismissed as withdrawn with liberty to file a fresh OA

with better affidavit.
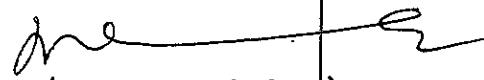
                                          (R.RANGARAJAN)
                                            Member(Admn.)

                Dated: 8th April, 1996

                (Dictated in Open Court)

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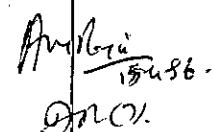
Copy to:

1. The Secretary,
   Ministry of Communications,
   New Delhi.

2. The Chief Postmaster General,
   A.P.Circle, Hyderabad.

3. The Postmaster General,
   Hyderabad Region,
   Hyderabad.

4. The Assistant Postmaster General,
   (S&W), O/O C.P.M.G., A.P.Circle,
   Hyderabad - 1.

5. One copy to Mr.M.Kalidas, Advocate,
   CAT,Hyderabad.

6. One copy to Mr.N.R.Devraj, Sr.CGSC,
   CAT,Hyderabad.

7. One copy to Library,&CAT,Hyderabad.

8. One spare copy.

YLKR

O A 427/96

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD.

HON'BLE SHRI A.B.GORTHI : MEMBER(A)

HON'BLE SHRI R. Rangarajan : M (A)

DATED: 8.4.96

ORDER/JUDGMENT

M.A.NO./R.A./C.A.No.

IN

O.A.NO. 427/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOWED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

* * *

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